

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 07
(IB)-1788(PB)/2018

IN THE MATTER OF:

Sarika Somvanshi and Ors.

...

Applicant/Petitioner

Vs

M/s. R.S. Stones Pvt Ltd

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

Order delivered on 16.03.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -

For the Respondent : -

ORDER

IA-1176/2021

None present.

List on 30.03.2021.

- sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

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- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)